

R.O.C.No.78200-A/2020-B2



DISTRICT JUDGE,
TRANSFER & POSTING

NOTIFICATION No. 53 / 2021

The Government in G.O.(Ms) No.17, Labour and Employment (D2) Department, dated 13.02.2019, have issued orders, sanctioning the constitution of a **Labour Court at Udhagamandalam in Nilgiris District**, in the cadre of District Judge :

Thiru.G.Kulasekaran, District Judge, functioning as Chairman, Permanent Lok Adalat, Coimbatore, who has been appointed on transfer as Presiding Officer, in the newly sanctioned Labour Court at Udhagamandalam in Nilgiris District vide G.O.(D) No.75, Labour and Employment (D2) Department, dated 19.02.2021, is transferred and posted as Presiding Officer, Labour Court at Udhagamandalam in Nilgiris District.

HIGH COURT OF MADRAS,
CHENNAI,
DATED : 23.03.2021.

Sd/- C.Kumarappan,
REGISTRAR GENERAL

(S.O.)